

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST


18

Court No. : 2

Date : 13/12/2017
Day : Wednesday
Time : 02:30P.M

CORAM:
Hon'ble Dr.Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	<u>MISC. MATTERS</u> E/ROM/60341/2017 E/60345/2016 <u>REGULAR</u> <u>MATTERS</u>	C.C.E. Delhi-iii	Chand Industries	DR/IP	
2	E/60720/2017	Shakti Land Developers	C.C.E. Jalandhar	Jagmohan Bansal/DR	
3	ST/60731/2017	Smt Sunita	C.C.E. Panchkula	Jitender Kumar Jindal, Advocate, /DR	
4	ST/60732/2017	Anil Kumar	C.C.E. Panchkula	Jitender Kumar Jindal, Advocate, /DR	
5	ST/60755/2017	Ms Sachin Shridhar And Ram Kumar	C.C.E. Chandigarh-i	VIKRANT KACKRIA/DR	
6	E/60757/2017	Ms Hi Tech Transformers	C.C.E. Jammu & Kashmir	A.S. GILL/R.K. SOOD/DR	


Prepared By


Checked By


Assistant Registrar/Sr.PS
CESTAT Chandigarh